CENTRAL ADMINISTRATIVE TRIBUNAL MADRAS BENCH

OA/310/00522/2014

Dated Monday the 25th day of January Two Thousand Sixteen

PRESENT

Hon'ble Mr.R.Ramanujam, Member(A)

L.Eswaramoorthi
S/o Lakshmana Chettiyar,
No.5/381, Panchali Nagar,
Annadhanapatti,
Salem 636 002.
By Advocate M/s.R.Malaichamy

.. Applicant

Vs.

ZZZZZZZ

- Union of India, rep by the Chief Postmaster General, Tamil Nadu Circle, Anna Salai, Chennai 600 002.
- 2. The Postmaster General, Western Region (TN), Coimbatore 641 002.
- The General Manager(PA&F), Tamil Nadu Circle, Chennai 600 008.
- 4. The Superintendent of Post Offices, Salem East Division, Salem 636 001.

.. Respondents

By Advocate Mr.C.Kulanthaivel



ORDER (Pronounced by Hon'ble Mr.R.Ramanujam, Member(A)

The applicant has filed this OA under section 19 of the Administrative Tribunals Act 1985 seeking a direction to the respondents to pay the duty pay (difference of pay) to the applicant for the service rendered as Deputy Postmaster (HSG-I), Salem HO by the applicant from 01.5.2010 to 31.10.2010 and further to revise and re-fix his pension and other service benefits by taking into HSG-I pay and to pay the difference of arrears of pension and other terminal benefits to him.

- 2. When the matter is taken up for hearing today, learned counsel for the applicant draws attention to para-5 of the reply filed by the respondents that his grade pay of Rs.4600/- has been taken into account for all purposes and pensionary benefits fixed and paid to him accordingly. As he was already drawing equivalent pay of HSG-I post, payment of duty pay attached to the HSG-I post does not arise. The OA could, therefore, be closed as no further relief could be granted, it is submitted.
- 3. Learned counsel for the respondents agrees with the same.
- 4. As the relief prayed for by the applicant has already been granted, taking into consideration the para-5 of the reply and the submissions made with reference thereto, nothing survives in the OA. It is, therefore, liable to be closed and is accordingly closed. No order as to costs.